

Item- 19

MA.552/2003 in  
oA.1418/2002

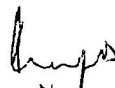
10.3.2003


Present: Shri Vikas Singh with Shri Y.Malik, counsel for  
the applicants

M.A.552/2003

It has been pointed <sup>by</sup> the learned counsel that  
two weeks for which the operation of the order was stayed,  
is expiring today. Thereupon he withdraws the present  
application.

Dismissed as withdrawn.

  
( A.P. Nagrath )  
Member (A)

  
( V.S. Aggarwal )  
Chairman.

dkm/

PP 000000